

OA No. 1086/95

07-4-99

Honble Mr. Justice Neelam Sanjiva Reddy V.C.
Honble Mr. G. Ramakrishnan A.M.

Sri B. Ram, Counsel for the
applicant. Sri S.C. Tripathi Counsel
for the respondents

2. Learned Counsel for the
applicant submits that he
has received communication
that his case will be considered
by the concerned authority and
that in view of the above
communication he seeks
permission to withdraw the
OA. The same is recorded.
The OA is dismissed as
withdrawn. No costs.

B

P. S.
A.M.

Y
V.C.